

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7850-JK (LD) of 2024
DATED:- 22 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:-22.05.2024

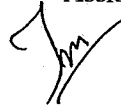
No:-LAW-OIC/5/2024

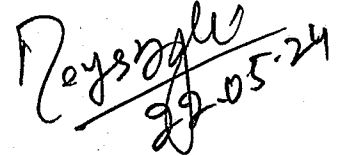
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu. .
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No.7850-JK(LD) of 2024 dated 22.05.2024

S No.	Title of the case	OIC
1.	WP (C) No. 1675/2023 titled M/s Syndicate Industry Silk Park V/s Union Territory of Jammu and Kashmir and others.	Mr. Bilal Ahmad Kakroo, Divisional Manager, SICOP Estate
2.	WP (C) No. 2729/2023 titled M/s Valley Products Vs Jammu and Kashmir SICOP and others.	Mr. Bilal Ahmad Kakroo, Divisional Manager, SICOP Estate
3.	WP(C) No.961/2024 titled Raj Kumar V/s UT of J&K & Ors	(Sh. Virender Kumar Manyal), JKAS, General manager,DIC,Jammu
4.	WP(C) No.963/2024 titled Gian Chand Sharma V/s UT of J&K & Ors	(Sh. Virender Kumar Manyal), JKAS, General manager,DIC,Jammu
5.	WP(C) No.1050/2024 titled Rajinder Kumar V/s UT of J&K & Ors	(Sh. Virender Kumar Manyal), JKAS, General manager,DIC,Jammu
6.	WP(C) No.945/2024 titled Aegios Poly Films Pvt Ltd. V/s UT of J&K & Ors	(Sh. Prem Singh), JKAS, General manager,DIC,Kathua.
7.	WP(C).No.963/2024 Gian Chand Sharma V/s UT of J&K & Ors.	Mr. Rajan Sharma, GM (P) SICOP
8.	WP(C).No.916/2024 Raj Kumar V/s UT of J&K & Ors.	
9.	WP(C).No.917/2024 Ambica Sharma V/s UT of J&K & Ors.	
10.	WP(C).No.873/2024 Vikas Chander V/s UT of J&K & Ors.	
11.	WP(C).No.913/2024 Varun Mahey V/s UT of J&K & Ors.	

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12.	WP(C).No.872/2024 Vandana Gupta V/s UT of J&K & Ors.	
13.	WP(C).No.1931/2023 Lakshay Grover V/s UT of J&K & Ors.	
14.	WP(C).No./2023 Parvesh Gupta V/s UT of J&K & Ors.	
15.	O.A. No.178/2024 titled Usha Rani Vs Industries and Commerce Department & others	Mr. Tilak Raj, JKAS, Joint Director Handicraft, Jammu

